

**LOK SABHA**  
**UNSTARRED QUESTION NO. 430**  
**TO BE ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2022**

**Regulation of Price of Petroleum Products**

430. SHRI M. SELVARAJ:

**पेट्रोलियम और प्राकृतिक गैस मंत्री**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total revenue of petroleum companies due to the rise of crude oil price during the last two years and the current year, company and year-wise;
- (b) the details of the revenue generated from various petroleum products including cooking gas during the last three years and year-wise; and
- (c) whether the Government proposes to enact a legislation to control and regulate the price hike of petroleum products and cooking gas and if so, the details thereof along with the steps taken/being taken by the Government in this regard?

**ANSWER**

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री**  
**(श्री रामेश्वर तेली)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**  
**(SHRI RAMESWAR TELI)**

(a) to (c) Prices of petrol and diesel have been market-determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with their international product prices, exchange rate, tax structure, inland freight and other cost elements. Effective 16 June, 2017, daily pricing of petrol and diesel has been implemented in the entire country. The prices of petroleum products in the country are linked to the price of respective products in the international market. However, for domestic LPG the Government continues to modulate the effective price to consumer to insulate the common man from rise in international prices.

The details of Standalone Sales Turnover of the major public sector oil companies during the last two years and current year are given below:

**(Rs.Crore)**

| <b>Companies</b> | <b>2019-20</b> | <b>2020-21</b> | <b>H1-2021-22</b> |
|------------------|----------------|----------------|-------------------|
| ONGC             | 95,701         | 67,891         | 47,218            |
| GAIL             | 71,730         | 56,529         | 38,829            |
| OIL              | 11,761         | 8,410          | 6,187             |
| IOCL             | 5,62,088       | 5,10,546       | 3,23,239          |
| BPCL             | 3,26,393       | 3,00,830       | 1,90,783          |
| HPCL             | 2,86,250       | 2,69,243       | 1,64,619          |
| MRPL             | 60,728         | 50,974         | 32,825            |
| CPCL             | 48,624         | 41,814         | 25,857            |
| NRL              | 14,072         | 18,542         | 10,587            |

The details of revenue contribution to central and state exchequer from petroleum sector from all the activities for the last two years and current year, based on data provided to Petroleum Planning and Analysis Cell (PPAC) by 16 major oil & gas companies are given below:

Rs./Crores

| <b>Year</b>    | <b>Total Contribution to Central Exchequer</b> | <b>Total Contribution to State Exchequer</b> | <b>Total Contribution of Petroleum Sector to Exchequer</b> |
|----------------|--|--|--|
| 2019-20        | 3,34,315                                       | 2,21,056                                     | 5,55,370   |
| 2020-21        | 4,55,069                                       | 2,17,650                                     | 6,72,719   |
| H1-2021-22 (P) | 2,16,794                                       | 1,33,130                                     | 3,49,923   |

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